

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : IBA/84/2020
NAME OF THE PETITIONER : Sri Annamalaiyar Infrastructures
NAME OF THE RESPONDENTS : Fortune Mix India Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

(14)

[IBA/84/2020]

ORDER

Ld. Counsel Ms. Inthu Karunakaran for the Applicant and Ld. Counsel Ms. Pavithra Dayalan for the Respondent are present.

IBA/1324/2019 was admitted by this Bench on 15.04.2021. In view of that, the Applicant is directed to submit its claim to the IRP within seven working days from today.

Accordingly, this IBA/84/2020 stands **dismissed**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs